

INCOME TAX APPELLATE TRIBUNAL: KOLKATA ZONE: KOLAKTA
CONSTITUTION OF KOLKATA BENCHES FROM 08/12/2025 TO 11/12/2025
[12/12/2025 (Friday) is for Misc., Stay, Clubbing, Early Hearing Application]

"SMC" Bench (Hybrid)	Shri Duvvuru R L Reddy, Vice-President (KZ) (Hybrid Court Hearing at 10.30 A.M.)	Court Room No.1
"A" Bench (Hybrid)	Shri George Mathan, Judicial Member & Shri Rajesh Kumar, Accountant Member (Hybrid Court Hearing at 10.30 A.M.)	Court Room No.2
"B" Bench (Hybrid)	Shri George Mathan, Judicial Member & Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing after completion of "A" Bench)	Court Room No.2
"Guwahati" Bench (Hybrid)	Shri Rajesh Kumar, Accountant Member & Shri Manomohan Das, Judicial Member (Hybrid Court Hearing after completion of "A" Bench)	Court Room No.3
"D" Bench (Hybrid)	Shri Rajesh Kumar, Accountant Member & Shri Pradip Kumar Choubey, Judicial Member (Hybrid Court Hearing after completion of "Guwahati" Bench)	Court Room No.3
"Ranchi" Bench (Hybrid)	Shri Sonjoy Sarma, Judicial Member & Shri Ratnesh Nandan Sahay, Accountant Member (Hybrid Court Hearing at 02.30 P.M.) [Bench will not function on 08/12/2025]	Court Room No.4

Note : 1. "C" Bench of ITAT, Kolkata will not function during this week.

2. Patna Bench will not function during this week.
3. Cuttack Bench will not function during this week.
4. Ranchi Bench will not function on 08/12/2025.



Assistant Registrar